GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO.2195 TO BE ANSWERED ON 15TH MARCH, 2022

Group Accident Insurance for Active Fishermen Scheme

2195. SHRI JAYADEV GALLA:

Will the Minister of **FISHERIES**, **ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन**, **पश्पालन और डेयरी मंत्री** be pleased to state:

- (a) the data of the total funds released as premium for fisherman under the Group Accident Insurance for Active Fishermen scheme during the last three years and the current year, Statewise; and
- (b) the number of fishermen who received the premium due to death or permanent total disability and partial disablement during the said period, State-wise including Andhra Pradesh?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying had implemented a Centrally Sponsored Scheme 'Blue Revolution: Integrated Development and Management of Fisheries' for a period of 5 years from 2015-16 to 2019-20 and "Group Accident Insurance for Active Fishermen" was one of the sub-components of the component on National Scheme for Welfare of Fishermen under the aforesaid CSS.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is now implementing a flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) with a highest ever investment of Rs. 20,050 crore for a period of 5 years with effect from 2020-21 to 2024-25 in all the States/Union Territories. PMMSY inter-alia supports for Insurance coverage for fishers which includes (i) Rs.5,00,000/- against accidental death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) insurance coverage for hospitalization expenses in the event of accident for a sum of Rs. 25,000/-. The State-wise details of premium amount released for providing insurance coverage to fishers during the last three years and current year under the above said two schemes are furnished at Annexure-I & II.

Annexure-I

Statement referred to in reply of Lok Sabha Starred Question No 2195 put in by Shri Jayadev Galla, Honourable Member of Parliament for answer on 15th March, 2022 regarding 'Group Accident Insurance for Active Fishermen Scheme'

<u>State-wise details of premium amount released for providing insurance coverage to fishers</u> during the last three years and current year under the Blue Revolution Scheme and PMMSY

S. No.	Name of the States/UTs	Central Premium amount	
		provided under the CSSs	
		(Amount in Rs)	
1	Arunachal Pradesh	19,718.40	
2	Assam	2,711,568.00	
3	Bihar	949,662.00	
4	Chhattisgarh	2,522,694.00	
5	Daman & Diu	646,741.00	
6	NCT of Delhi	21,746.00	
7	Goa	71,040.00	
8	Gujarat	1,536,756.00	
9	Himachal Pradesh	1,094,392.00	
10	Jammu and Kashmir	1,658,755.80	
11	Jharkhand	1,628,706.00	
12	Karnataka	2,708,692.00	
13	Lakshadweep	224,524.00	
14	Maharashtra	2,609,628.00	
15	Madhya Pradesh	701,646.00	
16	Mizoram	11,395.20	
17	Odisha	63,779,000.00	
18	Puducherry	3,074,025.00	
19	Punjab	171,224.00	
20	Rajasthan	269,103.00	
21	Sikkim	27,613.60	
22	Tamil Nadu	23,974,437.00	
23	Telangana	18,046,701.00	
24	Tripura	370,851.20	
25	Uttar Pradesh	1,424,082.00	
26	Uttarakhand	12,710.40	
27	West Bengal	797,970.00	
28	Andaman & Nicobar Is.	1,102,866.00	
29	Ladakh	3,405.00	
	Total	13,21,71,653.00	

Annexure-II

State-wise details of Insurance claims settled during the last three years and current year under the Blue Revolution Scheme and PMMSY

S. No.	Name of the States/UTs	Insurance Claim settled	
		Numbers	(Amount in Rs.)
1	Andhra Pradesh	21	4,200,000.00
2	Assam	3	600,000.00
3	Andaman and Nicobar	4	800,000.00
4	Bihar	14	2,800,000.00
5	Chhattisgarh	32	6,200,000.00
6	Gujarat	6	1,200,000.00
7	Himachal Pradesh	11	2,200,000.00
8	Jharkhand	5	1,000,000.00
9	Jammu and Kashmir	4	800,000.00
10	Karnataka	34	6,200,000.00
11	Madhya Pradesh	15	3,000,000.00
12	Maharashtra	16	3,200,000.00
13	Manipur	4	800,000.00
14	Puducherry	5	1,000,000.00
15	Punjab	1	200,000.00
16	Odisha	73	14,600,000.00
17	Tamil Nadu [#]	460	91,310,000.00
18	Telangana	78	15,600,000.00
19	Uttar Pradesh	3	600,000.00
	Total	789	15,63,10,000.00
